

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 05th day of **April, 2019.**

HON'BLE MS. AJANTA DAYALAN, MEMBER (A).

Original Application Number. 330/00090/2014.

Indra Pal Shukla .

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri K.C. Sinha
Shri Vibhu Sinha

Advocate for the Respondents: Shri Pradeep Kumar Mishra

O R D E R

Heard Shri Suneel, proxy to Shri K.C. Sinha, learned counsel for the applicant and Shri P.K. Mishra, learned counsel for the respondents.

2. Learned proxy counsel for applicant's counsel states that the applicant is no longer interested in pressing the reliefs claimed in the OA and as such the OA may be dismissed as not pressed.

2. In view of the above, the OA is dismissed as not pressed.

**(AJANTA DAYALAN)
MEMBER- A.**

Anand...